

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Co. Appeal No.02/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

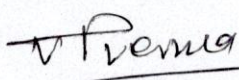
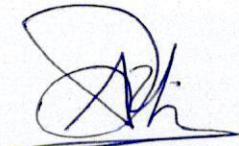
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: Shri Vishnubhai Patel

V/s.
M/s. Kotak Mahindra Bank Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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7	V.P. VERMA	Adv for Petitioner	
	AKHILESHWAR SHARMA c/o Ashwin Ankhad & Associates	Adv. for Respondent No. 1 & 2	

Order

Company Appeal No. 02/58, 59/CLB/MB/MAH/2015

At request of the parties, time for filing rejoinder is extended by one week.

List this matter for hearing on 16.12.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)